

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2017 &
IA NOS. 519 OF 2017**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

DNH Power Distribution Company Ltd.		...Appellant(s)
	Vs.	
EMCO Energy Limited & Ors.		...Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **13.02.2018**.

COURT MASTER